

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No. 2473 of 1998

New Delhi, this the 16th day of December, 1998

Hon'ble Smt. Lakshmi Swaminathan, Member (Judl),
Hon'ble Mr. N. Sahu, Member (Admnv)

(2)

1. Shri JPS Sengar, JTO
S/o Shri S.S. Sengar,
Flat No. 3-C, Sanchar Lok Appts.
I.P. Extension, (Staff No. ES 2885)
Delhi.
2. Shri N.R. Singh P.I. (No. P.I. 1815)
S/o Shri Ramchander Singh,
E-163, West Vinod Nagar,
Delhi.
3. Shri Subhash Chandra JTO (No. ES 1549)
S/o Shri Desh Raj,
E-522, Prem Gali,
East Babar Pur
Delhi.
4. Sh. Shyam Vir Singh, RM(RM 18237)
S/o Shri Sadhu Ram,
E 10 F Ganesh Nagar,
Pandav Nagar,
Delhi.
5. Shri Raj Vir Singh, JTO (JE 2671)
S/o Durjan Singh
C 64, Gali No. 3,
Chhaju Pur, Delhi.
6. Shri Balram Yadav, TOA(G) C.L.No. 5358
H.No. 41, Jharoda Extension-II,
Delhi-9. Applicants

(By Advocate: Shri H.C. Sharma)

Versus

1. U.O.I.
Secy.,
D.O. Telecommunications,
Sanchar Bhawan,
New Delhi Respondent

O R D E R (ORAL)

Hon'ble Mrs. Lakshmi Swaminathan, Member (Judl)

The learned counsel for the applicants wants
to withdraw this O.A. with permission to file

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separate OAs. Prayer allowed. The OA is dismissed
as withdrawn.

N. Sahu
(N. Sahu)
Member (Admnv)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

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dkm.